

ITEM NO.18

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ATUL M. KURHEKAR

Criminal Appeal No(s). 1739/2022

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

MANIK CHAND NIGAM

Respondent(s)

Date : 06-04-2023 This appeal was called on for hearing today.

For Appellant(s)

Mr. Sarvesh Singh Baghel, AOR
Mr. Harsh Pratap Shahi, Adv.
Ms. Pooja Singh, Adv.
Mr Dev Pratap Shahi, Adv.

For Respondent(s)

Mr. Ajay Kumar Srivastava, AOR
Mr. Bijender Singh, Adv.
Mr. Dharendra Kumar, Adv.
Mrs. Sanno Kumar, Adv.

UPON hearing the counsel, the Court made the following
O R D E R

Sole respondent is duly represented.

Original records have been received from the High Court and
Trial court.

Parties may file additional documents, if any.

Registry to process the matter for listing before the
Hon'ble Court as per rules.

ATUL M. KURHEKAR
Registrar